

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00332/2016

Jabalpur, this Monday, the 20th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Indian Railways, Loco Runningmen Organisation,
Through Vide President,
A. Sampath Kumar,
S/o A Shanker, Age 45 years,
E/4/2, South Eastern
Central Railway Colony,
Kukda District Chhindwara,
Madhya Pradesh, Pin 482002

2. Vijay malviya, A/a 40 years,
S/o D.C.Malviya,
Loco Pilot Shunter,
R/o Opp. of Lal Singh Patel,
Barariyagusa, Chhindwara, M.P. 482002

-Applicants

(By Advocate –**NONE**)

V e r s u s

1. The General Manager,
South Eastern Central Railway,
Bilaspur, Chhattisgarh, Pin 495004

2. The Secretary, Railway Board,
Ministry of Railways, Rail Bhavan, Raisina Road,
New Delhi 110001

3. The Director, Pay Commission-II, Railway Board,
Headquarter Office, Personnel Department,
South Eastern Central Railway,
Bilaspur, Chhattisgarh 495004

-Respondents

(By Advocate –**Shri Vijay Tripathi**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

None for the applicant.

2. On last two occasions also i.e. on 06.03.2018 & 18.05.2018 none appeared for the applicant.

3. Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.

4. Accordingly, the Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member
rn**

**(Navin Tandon)
Administrative Member**